

**THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH
(through web-based video conferencing platform)**

**Item No.6
CA (CAA) No.57/Chd/Chd/2022
(1st Motion)
Under Section 230-232, CA 2013**

In the Matter of:

Canam Consultants Ltd. ...Applicant No.1

And

Xplent Logistics Park Pvt Ltd. ...Applicant No.2

Present through Video Conferencing:

Mr. Rohit Khanna, Advocate for applicant No.1

Heard. Order Reserved.

SD/-

(Subrata Kumar Dash)
Member (Technical)

SD/-

(Harnam Singh Thakur)
Member (Judicial)

October 31, 2022

DS